

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/16/ (IB)/2017
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. M. RATHINAKUMAR 9283322094	PCS FOR Respondent	M. Rathin	
2. ANI V. KATARIA	COUNSEL FOR PETITIONER		

ORDER

Counsel representing both the parties are present. Counsel for petitioner is directed to file proof of filing the affidavit and bank statement as per Sec.9 (3)(b) &(c) of I&B Code, 2016 and make submissions. Both the counsel submitted there is a chance of settlement between the parties and prayed time for reporting the final outcome of the talks. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)